NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 2248/2022 in C.P. (IB)/97(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022

NAME OF THE PARTIES: **Kalyan Sangam Infratech Limited V/s IL & FS Financial Services Limited**
IN THE MATTER OF
IL & FS Financial Services Limited
V/s
Kalyan Sangam Infratech Limited

APPEARANCE :

FOR THE FINANCIAL CREDITOR IA 2248/2022 **:** Sr. Adv. Mustafa Doctor

FOR THE APPLICANT **:** Adv. Pushpa Tiwari

Section: Rule 11 of NCLT Rules, 2016 u/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **18.10.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

30.08.2022
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